GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1455

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

ONLINE FRAUD

†1455. SHRI DEVJI M. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of internet users who have become victims of online fraud during the last three years, State-wise;
- (b) the steps taken by the Government to safeguard people from online frauds;
- (c) the number of online fraud cases recorded during the above period and the amount of money involved therein, State wise;
- (d) the number of cases solved/unsolved by the police during the above period, State wise; and
- (e) the steps taken by the Government to solve the remaining cases?

 ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): Details of State/UT wise cases registered/action taken for forgery/cheating under cyber crime as compiled by National Crime Records Bureau (NCRB) during the year 2012, 2013 and 2014 are at Annexure-I. The data for the year 2015 is under compilation. Data on amount of money involved is not compiled centrally in such cases. Registration of online fraud cases and their disposal is a continuous process undertaken by law enforcing authorities. Indian Computer

LS.US.Q.No.1455 FOR 26.07.2016

Emergency Response Team (CERT- In) in coordination with Reserve Bank of India (RBI) and banks; tracks and disables phishing websites apart from creating awareness on a regular basis through issue of alerts/advisories and conducts training programs/mock drills against cyber crime threats and to build capacity to deal with them.

	State/UT wise cases registered (CR), cases charge sheeted (CS), cases not chargesheeted but final report submitted as true (CFR), cases convicted (CN)															Annexure - I						
S	tate/UT wise cases	registe	red (C	R), case			ted (CS), cases														
SL	State/UT	2012							2013							2014						
_	-	CR	CS	CFR	CV	PAR	PCS	PCV	CR	CS	CFR	CV	PAR	PCS	PCV	CR	CS	CFR	CV	PAR	PCS	PCV
1	Andhra Pradesh Arunachal	<u>3</u> 0	-	-	-	-	-	-	10 0	-	-	-	-	-	-	30 4	4 0	<u>2</u> 3	0	18 0	6 0	0
3	Assam	0	-	-		-	-	-	0	-	-		-	-	-	0	0	0	0	0	0	0
4	Bihar	7		-	-		-	-	44	-		_			_	0	0	0	0	0	0	0
5	Chhattisgarh	3							6							5	3	0	0	5	5	0
6	Goa	1	-	-		-	-	-	1		-	-	-	-	-	18	0	0		1	0	2
7	Gujarat	1	-	_			-	-	2	-						67	8	45	0	21	13	0
8	Haryana	23		_			-	-	81							4	1	45 0	0	21	2	0
9	Himachal	0	-	-				-	4					-		0	0	0	0	0	0	0
10	Jammu &	0	-	-			-	-	0	-		-	-			0	0	0	0	0	0	0
11	Janimu & Jharkhand	4	-	-	-	-	-	-	3	-	-	_	-	-	-	0	0	0	0	0	0	0
12	Karnataka	6	-	-	-	-	-	-	1	-	-	-	-	-	-	1	0	0	0	0	0	0
13	Karnataka Kerala	31	-	-				-	15	-						18	0	3	0	5	0	0
	Madhya	14	-	-	-	-	-	-	19	-	-	-		-		32	18	0	0	45	45	0
14 15	Maharashtra	76	-				-	-	215	-		_			_	708	92	77	1	45 194	145	1
16	Manipur	0		-	-	-		-	215		-		-	-		3	0	0	0	0	0	0
	Meghalaya	0	-				-	-	0	-						6	2	2	0	2	2	0
17 18		0	-	-	-	-	-	-	0	-	-	-	-	-	-	0	0	0	0	0	0	0
19	Mizoram Nagaland	0	-	-	-	-	-	-	0	-	-		-	-	-	0	0	0	0	0	0	0
	Odisha	13	-	-				-	34				-			33	5	2		5	5	0
20	Punjab		•	-			-	-		-	-		-	-	-	5			0	3		0
21	Rajasthan	<u>2</u> 5	-	-	-	-	-	-	2 26	-	-	-	-	-	-	91	0 12	0 37	0	21	0 21	0
22	Sikkim	0	•	-	-	-	-	-			-	-	-	-	-		0	0			0	0
23	Tamil Nadu	1	-	-	-	-	-	-	0 21	-	-	-	-	-		0 15		1	0	0 4	0	
24 25		0	•	-	-		-	-	0							7	0 2	0	0	7	2	0
26	Telangana Tripura	0	-	-	-	-	-	-	0	-	-	-	-	-	-	0	0	0	0	0	0	0
27	Uttar Pradesh	30	-	-			•	-	219				-			61	25	8	0	41	25	0
28	Uttar Pradesh	0	-	-	-	-	-	-	219	-	-	-		-	-	0	0	0	0	0	0	0
29	West Bengal	31	-	-			-	-	21							15	1	0	0	1	1	0
	TOTAL STATE(S)	251	-	-			-	-	726							1123	173	1 80	2	375	272	3
20	A & N Islands		-	-	-		-	-		-	-				-	7			0			0
30		0	-	-		-	-		0				-	-		19	2	0 10	0	2	3	
31	Chandigarh D&N Haveli	0	-	-	-	-	-	-	<u>2</u> 0	-	-	-	-	-	-	0	5 0	0	0	9	5 0	0
32			-	-	-	-	-	-		-	-	-	-		-	-						
33	Daman & Diu	0	-	-	-	-	-	-	0 19	-	-	-	-	-	-	0 29	0	0	0	0	0	0
34	Delhi UT	8	-	-	-	-	-	-		-	-	-	-	-	-		1	0	0	7	1	0
35	Lakshadweep	0	-	-	-	-	-	-	0	-	-	-	-	-	-	0	0	0	0	0	0	0
36	Puducherry	0	-	-	-	-	-	-	0	-	-	-	-	-	-	0	0	0	0	0	0	0
	TOTAL UT(S)	8	-	-	-	-	-	-	21	-	-	-	-	-	-	55	8	10	0	18	9	0
	TOTAL (ALL	259	-	-	-	-	-	-	747	-	-	-	-	-	-	1178	181	190	2	393	281	3

Source: Crime in India Disposal of cases/persons by police/courts may include cases/persons of previous years also. Note: '*' includes forgery (section 465, 468 & 471 IPC) and cheating (section 420 IPC) in 2014.

⁽⁻⁾ Data not collected.